

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

WRIT PETITION(S)(CIVIL) NO(S). 357/2022

DELIMITATION DEMAND COMMITTEE
FOR THE STATE OF ARUNACHAL PRADESH
ASSAM MANIPUR AND NAGALAND IN NORTH

PETITIONER(S)

VERSUS

UNION OF INDIA & ORS.

RESPONDENT(S)

Date : 21-02-2023 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE K.M. JOSEPH
HON'BLE MRS. JUSTICE B.V. NAGARATHNA
HON'BLE MR. JUSTICE J.B. PARDIWALA

For Petitioner(s) Shri. Gaichangpou Gangmei, AOR
Mr. Gopal Shankaranarayanan, Sr. Adv.
Mr. R.a Worso Zimik, Adv.
Mr. Gaichangpou Gangmei, Adv.
Ms. Alana Golmei, Adv.
Mr. Samuel Lalrochan Khobung, Adv.

For Respondent(s) Mr. Amit Sharma, AOR

Mr. Abhimanyu Tewari, AOR
Ms. Eliza Bar, Adv.

Mr. Shuvodeep Roy, AOR
Mr. Sai Shashank, Adv.
Mr. Deepayan Dutta, Adv.

Mr. Pukhrambam Ramesh Kumar, AOR
Mr. Karun Sharma, Adv.
Ms. Anupama Ngangom, Adv.

Mr. K N Balgopal, Sr. Adv.
Ms. K. Enatoli Sema, AOR
Ms. Limayinla Jamir, Adv.
Mr. Amit Kumar Singh, Adv.
Ms. Chubalemla Chang, Adv.
Mr. Prang Newmai, Adv.

Mr. Chandrashekhar A. Chakalabbi, Adv.
Mr. S.k. Pandey, Adv.
Mr. Awanish Kumar, Adv.
Mr. Anshul Rai, Adv.
Mr. Abhinav Garg, Adv.
Mr. D. Girish Kumar, Adv.
Mr. Kumar Vinayakam Gupta, Adv.
Mr. Anupam Jain, Adv.
Ms. Aishwarya N Hiremath, Adv.
For M/S. Dharmaprabhas Law Associates, AOR

UPON hearing the counsel the Court made the following
O R D E R

Perused the letter dated 20.02.2023.

Learned counsel for the Respondent No.6/State of Maninpur
prays for and is granted two weeks' time to file counter affidavit
in the matter.

List the matter on 11th April, 2023 in the first three cases.

(JAGDISH KUMAR)
COURT MASTER (SH)

(RENU KAPOOR)
ASSISTANT REGISTRAR